

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 27th December, 2016

No.HC.VII-128/2016/ 5905 /A. Shri Dhruba Medhi, Driver, Office of the Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, is transferred as Driver in the Office of the District and Sessions Judge, Barpeta, vice Shri Sushil Rabha transferred.

Shri Medhi will join at his new place of posting immediately.

No.HC.VII-128/2016/ 5906 /A. Shri Sushil Rabha, Driver, Office of the Addl. District and Sessions Judge, Barpeta, is transferred as Driver in the Office of the District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Dhruba Medhi transferred.

Shri Rabha will join at his new place of posting immediately.

(N.B. The seniority of Shri Dhruba Medhi and Shri Sushil Rabha will be decided by the District and Sessions Judge, Barpeta and Kamrup (M), Guwahati respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)

By Order,
Sd/- M.A. Ali,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-128/2016/ 5907 - 5919 /A.

Dated 27.12.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Kamrup (M), Guwahati. He is requested to release Shri Dhruba Medhi in order to enable him to join at his new place of posting immediately
4. The District and Sessions Judge, Barpeta. She is requested to release Shri Sushil Rabha in order to enable him to join at his new place of posting immediately
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

Contd.....

[2]

6. The Joint Registrar (_____), Gauhati High Court, Guwahati
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
- ✓ 9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this
Notification in the Gauhati High Court Website
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar
(Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High
Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette
12. Shri Dhruba Medhi, Driver, Office of the Addl. District and Sessions Judge,
No.1, Kamrup (M), Guwahati
13. Shri Sushil Rabha, Driver, Office of the Addl. District and Sessions Judge,
Barpeta

ADEN 27/11/16
REGISTRAR (VIGILANCE)

PS
27/12/2016